

2657. [Transferred to the 23rd March, 1982].

मध्य प्रदेश के कतिपय मंत्रियों द्वारा
दिये गये भाषण

2658. श्री धारेलाल खंडेलवाल :
क्या गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सरकार को मध्य प्रदेश के
कतिपय मंत्रियों द्वारा हाल में दिये
गये उन भाषणों के बारे में जानकारी है
जिन में उन्होंने जातिवाद तथा सम्प्रदाय-
वाद को खुले आन भड़काया है ;

(ख) क्या उन्हें इस संबंध में सरगुजा
जिले से कोई लिखित शिकायत प्राप्त
हुई है, यदि हां तो इसका ब्यौरा क्या
है और उस पर क्या कार्यवाही की जा
रही है ; और

(ग) क्या उन्हें इस आशय की भी
लिखित शिकायत मिली है कि मुख्य मंत्री
ने एक वरिष्ठ पुलिस अधिकारी को एक
आदिवासी मंत्री की जासूसी करने का
निर्देश दिया है ?

गृह मंत्रालय में राज्य मंत्री (श्री नीहार
रंजन लास्कर) : (क) तथा (ख) सरकार को
पत्र प्राप्त हुए हैं जिनमें कहा गया है कि
मध्य प्रदेश सरकार के कुछ मंत्रियों ने कुछ
जातिवादी बातें कही हैं। उन्हें मध्य प्रदेश
सरकार को भेज दिया गया है। श्री म
रिपोर्ट अभी प्राप्त होनी है।

(ग) सरकार के पास कोई सूचना
नहीं है

Compensation to workers

2659. SHRI SHRIDHAR WASUDEO
DHABE:
SHRI V. GOPALSAMY:

Will the Minister of LABOUR be
pleased to state what procedure and
rules have been prescribed for the
contracting companies to give compen-
sation to the employees recruited by
them for service abroad when they
meet with accident in foreign coun-
tries?

THE MINISTER OF STATE IN
THE MINISTRY OF LABOUR (SHRI
BHAGWAT JHA AZAD): Provision
for payment of compensation in case
of accident or disability from injury,
arising out of and sustained by the
Employee in the course of his emp-
loyment abroad, which is determined
according to the local labour laws,
is incorporated as a term in the
contract signed between the employee
and employer. These employment
contracts are filed with the Protector
of Emigrants as a pre-condition to the
issue of Emigration Clearance.

Battery-run portable Television

2660. SHRI SHIVA CHANDRA
JHA: Will the PRIME MINISTER
be pleased to state:

(a) whether Government propose
to produce any battery-run portable
television set (like radio trasistors)
for the common people;

(b) if so, what are the details
thereof; and

(c) if not, what are the reasons
therefor?

THE DEPUTY MINISTER IN THE
DEPARTMENT OF ELECTRONICS
(SHRI M. S. SANJEEVI RAO): (a)
Yes, Sir.

(b) Electronics Trade and Technology Development Corporation (ETTDC) is currently developing television set (12") operated on car battery.

(c) Does not arise.

Closure of Marathi Daily

2661. DR. BHAI MAHAVIR: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that 'Sakal' daily newspaper in Marathi published from Bombay has closed down since 16th January, 1982 due to strike by workers;

(b) if so, what are the demands of the workers and which Union sponsored the strike; and

(c) what steps Government have taken to solve their grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c) The information has been called for from the Government of Maharashtra and will be laid on the Table of the House in due course.

2662. [Transferred to the 26th March, 1982.]

Accidents in fire works factories in Tamil Nadu

2663. SHRI V. GOPOLSAMY:
SHRI V. VENKA:

Will the Minister of LABOUR be pleased to state:

(a) how many accidents took place in fire-works factories in Ramanadhapuram and Tirunelveli Districts in Tamil Nadu from 1st February, 1981 to 28th February, 1982; and

(b) how many workers were killed and how many were injured in each accident and the respective age of the killed and injured?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) (a) and (b) The required information will be laid on the Table of the House on receipt from the State Government of Tamil Nadu.

Mandays lost in various Industrial Units

2664. SHRI SUDHAKAR PANDEY:
SHRI PRASENJIT BARMAN:

Will the Minister of LABOUR be pleased to state:

(a) the number of mandays lost in various industrial units in each of the States and Union Territories during the period from April, 1979 to February, 1982 and the extent of loss suffered thereby; and

(b) what steps Government have taken or propose to take to improve industrial relations in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Statement showing the available information is attached.

(b) Government is keeping a constant watch on the Industrial relations situation in the country. Industrial Relations Machinery both at the Centre and the States continue to make efforts to reduce work-stoppages and loss of mandays through mediation, preventive conciliation, adjudication and arbitration, as necessary under the existing statutory provisions and voluntary arrangements.